

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No.566/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company	Detiness Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	KIRAN SHARMA, Pr. CS	PETITIONERS	Kiran Sharma 31/01/2018
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ORDER

Ld. Pr. CS for the petitioners is present.

On perusal of the record it appears that accounting statement conforms to the accounting standard under Section 133 of the Companies Act, 2013 is not produced. Ld. Pr. CS for the petitioners submits that it will be produced within 2 days.

Subject to filing of the certificate the case will be taken up for orders.

Sd

(Jinan K.R.)
Member (J)